GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1096 TO BE ANSWERED ON 4TH DECEMBER, 2015

STERILISATION CAMP

1096. SHRI PREM DAS RAI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of female deaths occurred during or after the sterilisation or tubectomy operation which were done under the family planning scheme/camps during each of the last three years and the current year, State/UT-wise;
- (b) the reasons for such deaths and the steps taken by the Government to prevent the same;
- (c) whether there is any concrete policy of Government for maintaining hygiene and health of women during and after the operation, if so, the details thereof; and
- (d) whether such policy has been effective in controlling the number of deaths, if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): The States/UT-wise details are given in Annexure.
- (b) & (c): Death attributable to sterilization is a rare event. The deaths are mostly due to medical causes and also due to operative procedure other than sterilization for e.g.: Deaths due to Cesarean Section with concurrent sterilization.

Steps taken by GOI includes:

- Updation of standards and quality assurance for sterilization services which includes guidelines for infection prevention practices.
- Dissemination of the standards to all States/UTs of India through orientation of program managers as well as service providers
- Establishment of State and District Quality Assurance committees for monitoring quality and performing death audits for each case.
- Periodic meeting of state health secretaries of all States/UTs on action taken report for quality Family Planning Services.
- Regular monitoring visits and HMIS tracking.
- (d): Yes. The death rates are now showing the declining trend. The declining trend is shown in the Annexure.

Annexure

State Wise Sterilization Deaths

Sno.	State	2012-13	2013-14	2014-15	2015-16
1.	A &N Islands	0	0	0	0
2.	Andhra Pradesh	20	20	12	8
3.	Arunachal Pradesh	0	0	0	0
4.	Assam	8	6	2	1
5.	Bihar	11	17	18	5
6.	Chandigarh	0	0	0	0
7.	Chhattisgarh	5	2	19	0
8.	Daman & Diu	0	0	0	0
9.	Delhi	0	0	1	0
10.	Dadar and Nagar Haveli	0	0	0	0
11.	Goa	0	0	0	0
12.	Gujarat	8	1	5	2
13.	Haryana	3	3	6	3
14.	HP	1	2	0	0
15.	J&K	0	0	0	0
16.	Jharkhand	4	4	1	0
17.	Karnataka	22	14	13	5
18.	Kerala	2	0	0	0
19.	Lakshadweep	0	0	0	0
20.	Maharashtra	14	23	11	7
21.	Manipur	0	0	0	0
22.	Meghalaya	0	0	0	0
23.	Mizoram	2	0	0	0
24.	MP	18	13	11	5
25.	Nagaland	0	0	0	0
26.	Orissa	7	9	5	5
27.	Puducherry	1	0	0	0
28.	Punjab	1	0	0	0
29.	Rajasthan	9	4	9	1
30.	Sikkim	0	0	0	0
31.	Tamil Nadu	33	30	19	7
32.	Telangana	0	5	4	0
33.	Tripura	0	0	0	0
34.	Uttar Pradesh	5	5	4	1
35.	Uttarakhand	3	1	0	0
36.	West Bengal	7	4	0	0
Total		184	163	140	50